

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-69/2004/4084/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj

Dated Guwahati the 6th May, 2024

Sub: **Station leave permission.**

Ref:- Your letter No. JKD/2024/2418, dated 23.04.2024

Madam,

With reference to the above, I am directed to inform you that you have been granted Station Leave permission, w.e.f. the morning of 23.05.2024 till the morning of 27.05.2024.

The senior-most Judicial Officer available at the station will remain in-charge of your Court and Office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/4085/A dated 6th May, 2024

Copy to –

— The Project Manager, Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)


03.05.2024